

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(15) CP(IB)-3299-(MB)/2018

CORAM:

SHRI V. P. SINGH
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.06.2019**

NAME OF THE PARTIES: DVR Sekhar.
V/s
Gammon India Limited.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE..

ORDER

1. The Learned Representatives for both sides present.
2. By the Order of the Bench matter is adjourned to **30.07.2019** for Settlement.

Sd/-
V. P. SINGH,
Member (Judicial)

17.06.2019
aah